

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 172/(MAH)/2017

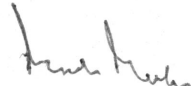
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: M/s. Satya Buildmart Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MANISH MALPANI	ADVOCATE	

Common Order

CSA No.171/230-232/NCLT/MB/MAH/2017

CSA No.172/230-232/NCLT/MB/MAH/2017

Applications are allowed. Vide separate order.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

SD/-  
V. NALLASENAPATHY  
Member (Technical)